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Title: Need to review floor space index in the Secunderabad Cantonment area with a view to regularise existing commercial and residential buildings in the area. – Laid.

SHRI RAJIAH MALYALA (SIDDIPET) : The Secunderabad Cantonment is highly developed and many housing colonies have come up but the Secunderabad Cantonment Board is not having any master plan for the land use. The measurement for calculation of the Floor Space Index of 1.5 is not practicable and it will create lot of confusion, harassment and mental agony for the poor and middle class families residing there. The land use Floor Space Index in the Cantonment area has to be refixed as per the present and future needs. Hence, I request the Hon'ble Defence Minister to regularize the existing commercial buildings along with the residential buildings completed five years back. I also urge upon the Minister to accept the request of Secunderbad cantonment Residents Welfare Association to amend the order No. 10(27)/2000 – D(Q&C), Government of India, Ministry of Defence dated 2-4-2003 and regularize all the existing buildings before the order by granting approval and pass such other suitable order in the interest of the poor and middle class people of the Secunderabad Cantonment area.